

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt. 3-12-03

Pleadings completed.
Put up before Bench on
10-12-03 for further orders.

3/12/03
REGISTRAR

For admission and
hearing.

9/12/03

Bench

For admission and
hearing.

23/12/03

Bench

Cor. dt. 24.12.03

For Admission &
hearing.

13/1/04

Bench

For admission and
hearing.

(Part - heard)

27/1/04

Bench

For admission and
hearing (Part - heard)
27/1/04 Bench

Order dated 29.6.2004

By producing a copy of ~~order~~ the
communication No.A-13/99-2000/O.A.303/03/19
dated 10.5.2004 of the Deputy General Manager
(Admn.) in the Office of the G.M.T.D., Bhubane-
swar, the learned Addl. Standing Counsel has
pointed out that the grievance of the applicant,
as raised in this O.A., has since been resolved
and, thereby, the O.A. has rendered infructuous.
Counsel for the applicant ~~consedes~~ to this
submission of the Addl. Standing Counsel
Shri S.B.Jena. In the circumstances, this
O.A. is disposed of for having become
infructuous.

Order dated 10.5.2004 (as referred to
above) be kept on record.

Send Copies to Parties.

29/06/04
MEMBER (JUDICIAL)